

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)**

**: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.07.2024 AT 10:30 A.M.**

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP/131/241/AMR/2019	Main Case	241	Anitha Rayapati & 2 others Vs Bit Corp Pvt Ltd & 7 others
	IA(Companies Act)/22/2022	Sec 425 of Companies Act, 2013	Mrs. Anitha Rayapati & 2 others Vs. Bit Corp Private Limited & another
	IA(Companies Act) /15/2022		Mr.Anitha Rayapati & 2 Others vs. BIT Corp Private Limited & 47 Others
	IA(Companies Act)/17/2022	Rule 11 of NCLT Rules	Mrs. Anitha Rayapati & 2 others Vs. Bit Corp Private Limited & 7 others
	IA No.184/2020	Sec. 425 of the Companies Act, 2013	Mrs. Anitha Rayapati & 2 others Vs. Bit Corp Private Limited & 13 others

**ORDER**

**Present:** Mr. Bikki Raveendrababu, Ld. Counsel for the Petitioners.  
Mr. S.V. Rama Krishna, Ld. Counsel for R1, R3 and R4.

For arguments, list the matter before the regular bench on 28.08.2024.

**IA(Companies Act)/22/2022:**

**Present:** Mr. Bikki Raveendrababu, Ld. Counsel for the Applicant  
Mr. S.V. Rama Krishna, Ld. Counsel for R1 and R2.

Due to technical issues faced at the end of Ld. Counsel for the Applicant his submissions could not be properly heard. Ld. Counsel Mr.S.V. Rama Krishna is present for R1 and R2.

List the matter for arguments before the regular bench on 28.08.2024.

**IA(Companies Act) /15/2022:**

**Present:** Mr. Bikki Raveendrababu, Ld. Counsel for the Applicant  
Mr. S.V. Rama Krishna, Ld. Counsel for R1 and R2.

Due to technical issues faced at the end of Ld. Counsel for the applicant his submissions could not be properly heard. Ld. Counsel Mr.S.V. Rama Krishna is present for R1 and R2.

List the matter for arguments before the regular bench on 28.08.2024

**IA(Companies Act)/17/2022:**

**Present:** Mr. Bikki Raveendrababu, Ld. Counsel for the Applicant

Mr. S.V. Rama Krishna, Ld. Counsel for R1.

Mr. Chigurupati Ravindrababu, Ld. Counsel for R3

Due to technical issues faced at the end of Ld. Counsel for the Applicant his submissions could not be properly heard.

List the matter for arguments before the regular bench on 28.08.2024

The interim order granted earlier in the matter shall continue till the next date of hearing.

**IA No.184/2020:**

**Present:** Mr. S.V. Rama Krishna, Ld. Counsel for R1.

Due to technical issues faced at the end of Ld. Counsel for the applicant his submissions could not be properly heard. Ld. Counsel Mr.S.V. Rama Krishna is present for R1.

List the matter for arguments before the regular bench on 28.08.2024.

Sd/-  
**SATYA RANJAN PRASAD**  
**MEMBER (TECHNICAL)**

Sd/-  
**KHETRABASI BISWAL**  
**MEMBER (JUDICIAL)**